

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
IB-628/ND/2020

IN THE MATTER OF:

M/s. Indusuno Online Pvt. Ltd.

...PETITIONER

Vs.

Arien Global Lifestyle Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 28.02.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

SHRI S.K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Mr. Ashutosh Gupta, Mr. Gaurav
Rana, Mr. Abhishek Aggarwal,
Advs.

For the Respondent/ Corporate-debtor :

ORDER

Notice be issued to the corporate-debtor vide all modes including through the process of the Bench returnable on 19.03.2020. Affidavit of service be filed.

— S K —

(S.K. Mohapatra)
Member (T)

S - d

(Abni Ranjan Kumar Sinha)
Member (J)